

Printing of Money Order Forms in Regional Languages

1452. SHRI PAMPAN GOWDA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal under Government's consideration to print Money Order forms in the regional languages ; and

(b) if so, the broad outlines thereof ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) (a) and (b). There is no proposal to print Money Order forms in regional languages. However, it is proposed to print such forms in tri-lingual scripts, i. e., Hindi, English and the regional language. The C. C. P. & S. has been informed accordingly.

Rajamannar Committee on Centre-State Relations

1453. SHRI D. P. JADEJA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Central Government have received comments of Tamil Nadu's Government on the Rajamannar Committee's Report ; and

(b) if so, the Central Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise.

Communal Riots in States during recent Elections

1454. SHRI P. M. MEHTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether communal riots took place in different States during elections ; and

(b) if so, the steps taken by Government in each case and the permanent steps proposed to be taken to stop such communal troubles in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) (a) and (b) : According to information received from the State Governments and Union Territory Administrations, no incident of communal nature took place, during the period of the recent elections, in Gujarat, Madhya Pradesh, Haryana, Himachal Pradesh, Manipur, Tripura, Delhi, Goa, Daman and Diu and Pondicherry. Three such incidents took place in Mysore and two in Rajasthan. The cases in connection with the specific incidents are being investigated according to law. Information in regard to Andhra Pradesh, Assam, Bihar, Jammu and Kashmir, Maharashtra, Punjab, Uttar Pradesh, West Bengal and Meghalaya is awaited from the State Governments.

As regards steps to deal with the problem of communal violence detailed information has been furnished in the House from time to time. Briefly speaking, the Central and the State Government have taken legislative and administrative measures in the light of the recommendations made by the National Integration Council. Steps have been taken to ensure vigilance by the administrative authorities, particularly in the areas which are known to have been prone to trouble.

Grants to Organisations doing National Integration work

1455. SHRI AMBESH : Will the Minister of HOME AFFAIRS be pleased to state the names of the voluntary organisations to whom *ad hoc* grants have already been sanctioned under the scheme of giving *ad hoc* grants to voluntary organisations for doing National Integration work ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : A statement is laid on the Table of the House. [Placed in Library. See No LT-1573/72.]